

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 33161/2022

VIRENDRA SINGH @ VIJENDRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(Please list Office Report on default)

Date : 15-04-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S.V.N. BHATTI
[IN CHAMBERS]

For Petitioner(s) Dr. Ap Singh, Adv.
Mr. Vp Singh, Adv.
Mr. Sadashiv, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

At request of learned counsel for the petitioner to find out the latest health condition of the petitioner and also file necessary certificate upon surrender before the Jail Authority, eight weeks' time is granted from today.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(AMITA PANDEY)
BRANCH OFFICER